

Shri Velayudhan: May I know whether the Enquiry Officer considered the two letters which this particular gentleman who committed suicide has written—one to his wife and the other to his superior officer—before he committed suicide?

Shri Raj Bahadur: These letters were taken into consideration by the Enquiry Officer. About the allegation of harassment, I might say that in the normal course, it would be expected that if the Divisional Engineer, who was his immediate superior, was causing him any harassment, he should have brought that matter to the notice of the next higher officer, namely, the Additional Chief Engineer or the next higher officer, the Chief Engineer. No such report was ever made by the unfortunate officer who committed suicide. The allegation of harassment has not also been found to be substantiated.

Shri B. S. Murthy: Irrespective of the findings in the report, may I know whether the Government have taken any steps to warn the officers mentioned in the letters referred to, that they should be above-board?

Shri Raj Bahadur: As a matter of fact, from the enquiry itself, it appears that the only difference of opinion was in regard to the allotment of duties between the wireless supervisors and to the shifting of one of the officers from one building to another. These are two general points in which there was a difference of opinion and they may not be considered, by any stretch of imagination, to be a harassment.

Shri Kamath: Did the enquiry elicit the fact that the officer who had committed suicide had made representations earlier to the authorities here, through his superior officer, and that they were suppressed by the superior officer and not transmitted to the higher authorities?

Shri Raj Bahadur: I have already stated that there was no such representation made to the higher officers, nor any such complaint made.

Atomic Reactor

*114. **Shri Krishnacharya Joshi:** Will the Prime Minister be pleased to state:

(a) the experiments carried out in Nuclear physics at the Indian Atomic Reactor;

(b) whether the Atomic Energy Establishment is planning to start a reactor school with the help of scientists from other countries?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) A statement giving the requisite information is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 24].

(b) It is proposed to start a reactor school, but no foreign assistance is required for this purpose.

Shri Krishnacharya Joshi: May I know how many experiments were successful?

Shri Anil K. Chanda: I have mentioned in the list the number of experiments which have been carried out in this plant.

Shri Krishnacharya Joshi: May I know how many plants are working at present?

Shri Anil K. Chanda: I do not have the information at present.

Shri C. R. Narasimhan: May I know whether isotopes are produced in this reactor?

Shri Anil K. Chanda: I want notice.

Shri N. M. Lingam: May I know what progress has been made towards the establishment of an atomic power plant, and whether the Government have any definite scheme for it?

Shri Anil K. Chanda: I want notice.

International Court of Justice

*115. **Shri Kamath:** Will the Prime Minister be pleased to state the progress, up-to-date, of the proceedings in the case filed by Portugal against India in the Court of International Justice at Hague?